

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA.

ORIGINAL APPLICATION NO. 52/2024/EZ

BIRANCHI NARAYAN DASH AND
OTHERS. ... APPLICANT

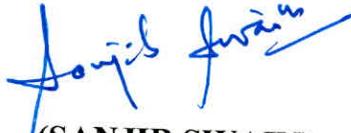
VERSUS

UNION OF INDIA & OTHERS... RESPONDENTS

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Sl.No.	Description of documents	Annexures	Pages
1.	Additional affidavit filed on behalf of Respondent No.4.		1-3
2.	Copy of the translated copies of the Sabik Record and Hal Sabik information	J/4	4-15

CUTTACK
DT. 05.03.2025


(SANJIB SWAIN)
ADDL.GOVT. ADVOCATE



**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA.**

ORIGINAL APPLICATION NO. 52/2024/EZ

BIRANCHI NARAYAN DASH AND
OTHERS. ... APPLICANT
VERSUS
UNION OF INDIA & OTHERS... RESPONDENTS

ADDITIONAL AFFIDAVIT FILED ON BEHALF OF
RESPONDENT NO.4 IN COMPLINACE TO THE ORDER
DATED 17.01.2025

I, Sri Hemanta Kumar Nayak, aged about 36 years, Son of Sri Prafulla Chandra Nayak at present working as Tahasildar, Nuagaon, Dist-Nayagarh, do hereby solemnly affirm and state as follows:-

1. That I am working as Tahasildar, Nuagaon, Dist-Nayagarh and I have been duly authorised by the Collector & Dist. Magistrate, Nayagarh (Respondent No.4) to swear this affidavit on his behalf.
2. That the Respondent No.4 (Collector & Dist. Magistrate, Nayagarh) filed counter affidavit and Additional Affidavit before this Hon'ble Tribunal on 31.07.2024 and 09.10.2024 which may be treated as part and parcel of this affidavit.
3. That the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata has directed vide order dated 17.01.2025 to the State respondents to file

Hemanta Kumar Nayak
**TAHASILDAR
NUAGAON**



translated copies of the Sabik Record as existing on 25.10.1980 within two weeks. Accordingly, after obtaining the legible translated copies of Sabik Record (prepared during 1932 settlement operation) and Hal Sabik information, this deponent has produced the same by filing this affidavit.

Copy of the translated copies of the Sabik Record and Hal Sabik information are annexed herewith as Annexure-J/4 series.

4. That, this deponent also crave leave of this Hon'ble Court to file a further affidavit or affidavits if the situation so warrants.

5. That the facts stated above are true to the best of my knowledge, belief and based on official records.

VERIFICATION

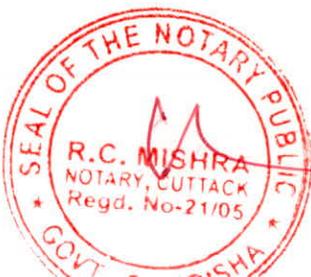
I, Sri Hemanta Kumar Nayak, aged about 36 years, Son of Sri Prafulla ~~Chandra~~ Nayak at present working as Tahasildar, Nuagaon, Dist-Nayagarh, do hereby verify that the contents of the above affidavit are true and correct to the best of my knowledge as derived from official records and noting material has been concealed there from.

Verified at Nayagarh on this 5th. day of March, 2025.

Cuttack

Date: 05.03.2025

Hemanta Kumar Nayak
TAHASILDAR
VERIFICANT
NUAGAON



AFFIDAVIT

I, Sri Hemanta Kumar Nayak, aged about 36 years, Son of Sri Prafulla Chandiq Nayak at present working as Tahasildar, Nuagaon, Dist-Nayagarh, do hereby solemnly affirm and state as follows:-

1. That I am the Tahasildar, Nuagaon, Dist-Nayagarh and I have been duly authorized by the Collector & Dist. Magistrate, Nayagarh, Respondent No.4 to swear this affidavit on his behalf. I am well acquainted with the facts of the case and as such competent to swear this affidavit on my official capacity.
2. That the facts stated above are true to the best of my knowledge and based on official records.

Identified by
[Signature]
Addl. Govt. Advocate

[Signature]
**TAHASILDAR
DEPONENT
NUAGAON**

CERTIFICATE

Certified that the cartridge papers are not available.

Cuttack
Date: 05.03.2025

[Signature]
(SANIB SWAIN)
ADDL. GOVT. ADVOCATE

Solemnly affirm on in Oath by the Deponent at Cuttack on 05.03.25 being identified by Sanib Swain Advocate/Adv's Clerk/S.O., AG's office/Notary personally, that the facts stated above are true to the best of his/her knowledge.

[Signature]
RAMA CHANDRA MISHRA, NOTARY
CUTTACK TOWN, REGD. No-21/84



ମୌଜା ନୂଆଗାଁର ହାଲ ପୁ.ନଂ.-1 ର
ହାଲ ସାବକ ବିବରଣୀ

ମୌଜା - ନୂଆଗାଁ

ଥାନା - ନୂଆଗାଁ (ନଂ. 62)

ହାଲ ବିବରଣୀ -

ଖାତା ନଂ. 187 (RT - ଆବାଦ ଅଯୋଗ୍ୟ ଆନାବାଦୀ)

ପୁ.ନଂ.	କିସମ	ରକବା
1	2	3
1	ପର୍ବତ ଏକ	ଏ125.22

ସାବକ ବିବରଣୀ -

ହାଲ ପୁ.ନଂ. - 1

ସାବକ ପୁ.ନଂ. - 1, 2, 3, 4, 76

ମୌଜା - ନୂଆଗାଁ ପ୍ରଗଣା - କୋରଡ଼ା

ସାବକ ଖାତା ନଂ.- 79

RT - ଅନାବାଦୀ

ପୁ.ନଂ.	କିସମ	ରକବା
1	ପାହାଡ଼	ଏ 53.30
2	ପାହାଡ଼	ଏ 14.00
3	ପାହାଡ଼	ଏ 18.00
4	ପାହାଡ଼	ଏ 31.70
76	ବଗାଏତ ତେକୁଳି	ଏ 0.86


Amin
Nuagaon Tahasil


Record Keeper
Tahasil Office, Nuagaon


TAHASILDAR
NUAGAON


Collector & Dist. Magistrate
NAYAGARH

5

HAL-SABIK INFORMATION CORESSPONDING HAL PLOT NO. 1
UNDER MOUZA - NUAGAON

Mouza – Nuagaon P.S – Nuagaon No. -62
Khata No. 182
RT – Abada Ajogya Anabadi

Hal Plot No.	Kissam	Area
01	Parbat – I	Ac 125.22

Sabik Information :-

Mouza – Nuagaon
Pragana – Korada
Sabik Plot No. – 1, 2, 3, 4(partly), 76(Partly)
Sabik Khata - 79
RT – Anabadi

Sabik Plot No.	Kissam	Area
1	Pahada	Ac 53.30
2	Pahada	Ac. 14.00
3	Pahada	Ac. 18.00
4	Pahada	Ac. 31.70
76	Bagayat Tentuli	Ac 0.86


Amin
Nuagaon Tahasil


Record Keeper
Tahasil Office, Nuagaon
TAHASSILDAR
NUAGAON


Collector & Dist. Magistrate
NAYAGARH

ପୁଃ କମ୍ପର ଶାତା କମ୍ପର ପୁଃ କମ୍ପର ଶାତା କମ୍ପର ପୁଃ କମ୍ପର ଶାତା କମ୍ପର ପୁଃ କମ୍ପର ଶାତା କମ୍ପର

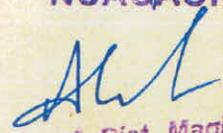
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Amin
Nuagaon Tahasil


Record Keeper
Tahasil Office, Nuagaon

TAHASILDAR
NUAGAON


Collector & Dist. Magistrate
NAYAGARH





ଖତିୟାନ

ମୌଜା ସୁଆବା

ଭସ୍ତ୍ରୱିଲ ସୁଆବା

ଥାନା ସୁଆବା

ଭସ୍ତ୍ରୱିଲ ନମ୍ବର ୭୮୫

ଥାନା ନମ୍ବର ୫୨

କିଲା ୨୫୨

କମିସନର ନାମ
ଓ
ଖେତ୍ରପାଟ ବା ଖତିୟାନର ନମ୍ବର

ବେଣା ପୁର କାର୍ କୋଷ୍ଠାଳ ନମ୍ବର ୧

୧। ଖତିୟାନର କମିସନ ନମ୍ବର

୧୦୩

୨। ପ୍ରକାର ନାମ, ପିତାଙ୍କ ନାମ,
କାନ୍ତି ଓ ବାସସ୍ଥାନ

ସାକାମ ସମ୍ପାଦନ ସୁଆବା

୩। ସୂଚକ

Binding Space

କଲକର	ଖଜଣା	ସେସ୍	ନିୟାମ ସେସ୍ ଓ ଅନ୍ୟାନ୍ୟ ସେସ୍ ସହ କର ଥାଏ	ମୋଟ	*। କମିସନର ନାମ ଓ ଖତିୟାନର ନମ୍ବର
୪। ଦେସ୍					

୬। ବିଶେଷ ଅନୁସନ୍ଧାନ ସହ କର ଥାଏ


 Amin

 Record Keeper

 TAHASILDAR
 Nuagaon Tahasil, Tahasil Office, Nuagaon NUAGAON

BLANK SPACE FOR STAMPING

Collector & Dist. Magistrate
RAYAGARH



Certified that this R. O. R. was finally framed
 and Published under the provisions of the O.S.S.
 Act, 1958 and O. S. S. Rules, 1962 on 28 FEB 1983
 Date 1 MAR 1983
 Assistant Settlement Officer

Handwritten signature

ପୃଷ୍ଠ ନମ୍ବର ଓ ଚକର ନାମ	କଥମ	କଥମର ବସ୍ତାବତ ବଦଳଣ ଓ ଚୌକି	ରକମ			ମନ୍ତବ୍ୟ
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e	ଗଣନା	ଅଧିକ କଥମ	୧୩୫	୨୨		<p>ଉପରୋକ୍ତ ମିଶ୍ର ବାଣୀକୀ ୧/୨୦୨୦ ଓ. ନଂ. ପୁ. ନଂ. ୧ ୧୧୨୧.୨୨ ୧୩୨୪ କୁ କିସମ କାମ କରି ଦାଖଲ କରାଯାଇ ଅନାମିତ ହୋଇଥିବା କଥମ ସାମାଜିକ ସ୍ୱାଧୀନତା ସାମାଜିକ ୧୨୭ ଓ ୨୭୭ କାର୍ଯ୍ୟକାରୀ.</p> <p><i>(Signature)</i> Amin</p> <p><i>(Signature)</i> Record Keeper Tahasil Office, Nuagaon</p> <p>TAHASILDAR NUAGAON</p> <p><i>(Signature)</i> Collector & Dist. Magistrate NAYAGARH</p>
୪୪	ଗଧର କଳି	ଗଧର କଳି	୦	୦	୧	
୧୩୫	ଗଧର କଳି	ଗଧର କଳି	୦	୦	୨	
୧୩୮	ଗଧର କଳି	ଗଧର କଳି	୦	୧	୦	
୨୨୨	ଗଧର କଳି	ଗଧର	୦	୦	୨	
୨୪୨	ଗଧର କଳି	ଗଧର	୦	୦	୨	
୨୪୫	ଗଧର କଳି	ଗଧର କଳି	୦	୦	୨	
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୨୬୦	ଗଧର କଳି	ଗଧର କଳି	୦	୦	୨	
୨୬୧	ଗଧର କଳି	ଗଧର କଳି	୦	୧	୦	

Binding Space

Name of Village and number

Thana

ବୌଦ୍ଧ ନାମ ଓ ନମ୍ବର କୁଲ୍ୟାଗାଁ ଗ୍ରାମ

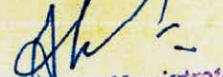
ଥାନ କୁଲ୍ୟାଗାଁ

Serial no କ୍ରମିକ ନମ୍ବର	Khatian no ଖତିଆର ନମ୍ବର	Name of tenant or tenure holder caste, fathers name and residence ଜମିଦାର ବା ମଧ୍ୟସ୍ତରୀୟ ଜମିଦାର, ପିତାଙ୍କ ନାମ, ଠିକାଣା ଓ ବାସସ୍ଥାନ	Status ସ୍ଥିତି	Plot number and name of chak ପ୍ଲଟ ନମ୍ବର ଓ ଚକ ନାମ	Kitta କିଟା	Boundary ବୌଦ୍ଧ	Classification of land ଭୂମି	Area କ୍ଷେତ୍ର		Name of the Taluwhence irrigated with plot No କ୍ଷେତ୍ର କେଉଁ ଟାଲୁକାରୁ ଜଳିବ ଓ ପ୍ଲଟ ନମ୍ବର
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		୧୯୧		୧୯୧	୧		କର୍ତ୍ତବ୍ୟ	୦	୦୨	
		୧୯୨		୧୯୨	୧		କର୍ତ୍ତବ୍ୟ	୦	୦୪	


Amin
Nuagaon Tahasil


Record Keeper
Tahasil Office, Nuagaon


TAHASILDAR
NUAGAON


Collector & Dist. Magistrate
NAYAGARH

KHATTIAN

State

୧୭୭

Pragana

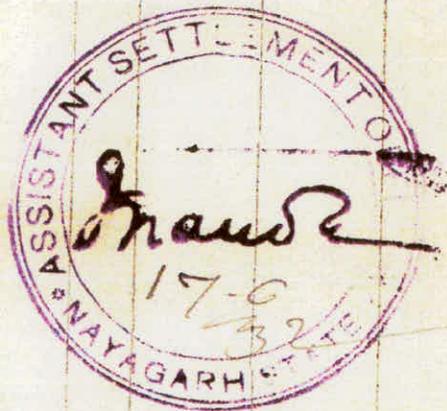
Name of Proprietor

177

ପ୍ରଗଣା ନାମ

ସ୍ୱତନ୍ତ୍ରସ୍ୱତ୍ୱାଧିକାରୀଙ୍କ ନାମ ଲିଖିତ ହୁଏ

Classification ଶ୍ରେଣୀ	Total area of each class of land ପ୍ରକାର ଅନୁସାରେ ମୃତ୍ତିକା କ୍ଷେତ୍ର		Assessable rent କରଯୋଗ୍ୟ ଭଡା		Assessed rent ଆକାର୍ଯ୍ୟ ଭଡା		Cesses କର		Total of Cols. 14 & 15 ୧୪ ଓ ୧୫ କଲମର ମୋଟ	Remarks ମନ୍ତବ୍ୟ
	A. ଏ	D. ଡି	Rupees ଟଙ୍କା	As ଅସ	Rupees ଟଙ୍କା	As ଅସ	School & Dispensary cesses ସ୍କୁଲ ଓ ଡାକ୍ତରଖାନା କର	Forest cess ଫରଷ୍ଟ କର		
11	12	13	14		15		16		17	



[Signature]
Amin
Nuagaon Tahasil

[Signature]
Record Keeper
Tahasil Office, Nuagaon

[Signature]
TAHASILDAR
NUAGAON

[Signature]
Collector & Dist. Magistrate
NAYAGARH

୧୧/୧୧
୧୧/୧୧
୧୧/୧୧
୧୧/୧୧

Name of village and number
Nuagaon -31

CONTINUOUS
Nayagarh
Thana - Nuagaon

Serial No	Khatian No.	Name of tenant or tenure holder caste, fathers name & residence	Status	Plot number & name of Chak	Kita	Boundary	Classification of land	Area		Name of the Tank whence irrigated with plot No.
								Ac	D	
1	2	3	4	5	6	7	8	9	10	
	78	Chakarana Jami Ku 4		789 Gudupangi	1	N. Subal Swain S. Natabar Swain E. Subal Swain W. Natabar Swain	Sharad doyam Ek Fasal	0	09	
				23				3	39	
	79	(Anabadi)		1	1		Pahad	53	30	
				2	1		Pahad	14	00	
				3	1		Pahad	18	00	
				4	1		Pahad	31	70	
				45	1		Pathar	0	01	
				48	1		Pathar	0	12	
				51	1		Pathar	0	01	
				939	1		Pathar	0	04	
				456			Pathar	0	09	
				461			Pathar	0	02	
				934			Pathar	0	04	
				937			Pathar	0	09	
				980			Patharbani	0	36	


Record Keeper
Tahasil Office, Nuagaon
Record Keeper
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Tahasildar, Nuagaon
TAHASILDAR
NUAGAON


Collector & Dist. Magistrate,
NAYAGARH

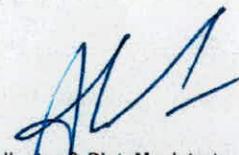
Name of village and number
Nuagaon -31

CONTINUOUS
Nayagarh
Thana - Nuagaon

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								Ac	D	
1	2	3	4	5	6	7	8	9		10
	79	(Anabadi ku2	7/86 7/131	981 983 1013 1019 959 963 965 972 975 117 121 124 128 139 193 76 319		Para	Pathar Jungle Pathar Pathar Pathar Pathar Pathar Pathar Pathar Pathar Padia Chhota Jungle Amba bagayat Amba bagayat Chhota Jungle Panas bagayat Bagayat Tentuli Bagayat	1 3 2 0 0 0 0 0 0 0 1 1 2 0 0 0 0 0	29 88 37 46 07 04 15 06 09 08 08 11 77 08 08 08 86 43	


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